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**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

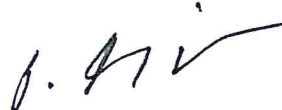


**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 6/4/2018**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)**

**APPLICATION NUMBER :
PETITION NUMBER : CP/53/2017
NAME OF THE PETITIONER(S) : MEDICI HOLDINGS LTD
NAME OF THE RESPONDENT(S) : PHOTON INFOTECH PVT LTD
UNDER SECTION : 241/242**

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

1)	P. RAJ KUMAR DHABAKH	COUNSEL FOR PETITIONER	
2)	PAWAN JIYABAIEN	for P ₁ to P ₄	
3)	P. Stella Mary (for) K. Ananthya,	Counsel for R ₆ to R ₈	

ORDER

Counsels representing both the parties are present and stated that the matter is sub judice before the NCLAT. They prayed for time to make submissions. Time is enlarged at request. Put up on 24.04.2018.

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(S VIJAYARAGHAVAN)
Member (Technical)

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(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)